

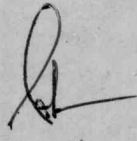
(1)

OA 928/94

11.4.01 Hon. Mr. Justice R.R.K. Tripathi, VC
Hon. Mr. S. Dayal, A.M.

List has been revised. None
is present for the appellant. Sri Rajesh
Misra, holding brief of Sri S.C. ^{Tripathi} ~~Mishra~~
is present for respondents.

The OA is dismissed in default.
No order as to costs.


A.M.


VC

lv/